

No.GOB(I) 1/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 3rd NOVEMBER, 2018**

NOTIFICATION

Sri. V.Srishananda, District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru, is transferred and proposed for appointment as District Judge, OOD, Registrar General, High Court of Karnataka, Bengaluru, in the interest of public service, to take effect from 12.30 p.m. on 3.11.2018.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Officer concerned.
2. All the Prl. District and Sessions Judges in the State.
3. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.
4. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
5. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
6. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.

: 2 :

8. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
11. The Accountant General in Karnataka, Bengaluru.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
15. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB /HCLC/ HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
19. Spare copies.

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